

(b) the steps being taken by Government to provide pure drinking water in all these districts;

(c) the details of steps taken for Morena district; and

(d) the total estimated fund to be spent in all these projects and the amount to be spent in Morena district?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): (a) As reported by the Madhya Pradesh State Government there are 32 districts which have quality affected habitations i.e. habitations with at least one source affected by Fluoride, Brackishness, Iron, Nitrate and multiple water quality problem. These Districts are Raisen, Sehore, Rajgarh, Vidisha, Betul, Indore, Dhar, Jhabua, Alirajpur, Khargone, Ujain, Ratlam, Madnsour, Neemach, Dewas, Shajapur, Datia, Guna, Shivpuri, Morena, Sheopur, Bhind, Sagar, Chhatarpur, Rewa, Umaria, Jabalpur, Balaghat, Mandla, Dindori, Seoni and Chhindwara.

(b) The State Government has reported that schemes for providing alternative safe drinking water sources in 23 water qualify affected districts have been prepared and sanctioned. Total cost of the schemes is Rs. 718.78 crore to cover 5816 habitations. As reported by the State Government, as on 23.3.2012, out of these, 9 schemes have been completed and 14 schemes are on-going. So far 3111 habitations have been covered. The expenditure incurred so far is Rs.439.64 crore.

(c) and (d) In Morena District, there are 3829 habitations out of which 3708 habitations have been covered with 100% population coverage as per 55 Ipcd norms. 121 habitations are partially covered and 19 are quality affected. 9 schemes are being implemented for covering 13 quality affected habitations in Morena District for Rs.246.29 lakh. Cost of the remaining schemes covering 108 partially covered habitations is Rs.155.00 lakh. The expenditure incurred on schemes covering the 13 quality affected habitations up to 23rd March, 2012 is Rs.25.68 lakh and are targeted to be completed in 2012-13.

#### **Availability of pure drinking water in villages**

1397. SHRI K.E. ISMAIL:

SHRI R.C. SINGH:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether it is a fact that even after so many decades post-Independence, pure drinking water is not simply available in a large number of villages throughout the country;

(b) if so, the details thereof with a number of such villages, State-wise;

(c) whether Government has taken any expeditious scheme to provide pure drinking water in those villages; and

(d) if so, the details thereof with targeted time-frame by which these villages would be provided with pure drinking water?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): (a) and (b) As per data reported by the States on the Integrated Management Information System (IMIS) of the Ministry as on 21.3.2012, there are 16,64,186 rural habitations in the country. Out of this 12,46,316 habitations are fully covered with provision of safe and adequate drinking water supply, 3,12,960 habitations are partially covered and 1,04,910 habitations are quality affected. A statement showing the State-wise details is given in Statement (*See below*)

(c) and (d) The Ministry of Drinking Water and Sanitation administers through the States the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP) for providing financial and technical assistance to the States to supplement their efforts to provide safe and adequate drinking water to the rural areas. The State Governments are vested with powers to plan, execute and implement drinking water supply schemes under NRDWP. The Government of India is taking steps to cover all habitations with safe and adequate drinking water supply on a continuous basis.

**Statement**

*Status of Rural Habitation in respect of Drinking Water Supply  
(As on IMIS as on 21.3.2012)*

Sl.No.	State	Total	Habitation		
		Habitation	Fully Covered	Partially Covered	Quality Affected
1	2	3	4	5	6
1.	Andhra Pradesh	72407	42797	29123	487
2.	Bihar	107642	81055	11057	15530
3.	Chattisgarh	72329	39137	26484	6708
4.	Goa	347	302	45	0
5.	Gujarat	34415	33825	441	149
6.	Haryana	7385	5939	1432	14
7.	Himachal Pradesh	53201	41747	11454	0
8.	Jammu and Kashmir	12826	5689	7112	25
9.	Jharkhand	120154	118496	1125	533
10.	Karnataka	59532	28019	24943	6570
11.	Kerala	11883	10956	0	927
12.	Madhya Pradesh	127197	88640	36026	2531
13.	Maharashtra	98842	87346	9715	1781

